

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1227
TO BE ANSWERED ON 20.12.2018**

COMPENSATION TO FAMILIES OF MANUAL SCAVENGERS

1227. SHRI BINOY VISWAM:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government is aware of Supreme Court Judgement in a case between Safai karamchari Andolan vs Union of India dated March, 27, 2014 in which Government has been ordered to identify people who died while cleaning sewers since 1993 onwards and offer ₹ 10 lakh compensation to each of their families;
- (b) the action taken by Government thereon;
- (c) the number of families of manual scavengers compensated during the last three years; and
- (d) whether Government has any plan to empower manual scavengers by offering technological support?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a): Yes Sir.

(b) and (c): The State Governments/Union Territories have been requested to identify all the cases of sewerage related deaths since 1993 and ensure payment of compensation of Rs. 10 lakh each to the affected families. State-wise details of cases identified by States and compensation paid to the family members victims as reported by the States and Union Territories are at **Annexure**.

(d): National Safai Karamcharis Finance and Development Corporation (NSKFDC) under Swachh Udyami Yojana provides loans to safai karamcharis, manual scavengers and their dependent loans upto Rs. 15 lakh for procurement and operation of sanitation related vehicles viz. Garbage Trucks, Suction and Jetting Machine, Vacuum Loader etc. at concessional rate of interest of 4%. Capital Subsidy upto Rs. 3,25,000/- is provided under Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) to the manual scavengers and their dependents who avail of such loans. NSKFDC in coordination with Skill Council Green Jobs organizes training of 35 hours duration on usage of mechanized sanitation equipment, precautions for hazardous cleaning, life skills and income generation activities to sanitation workers employed contractually or on ad hoc basis by municipalities.

ANNEXURE

Annexure referred in reply to Parts (b) and (c) of Rajya Sabha unstarred Question No. 1227 for answer on 20.12.2018 regarding compensation to families of manual scavengers.

Details of cases of death of persons in sewers/septic tanks reported by States upto 30.11.2018.

Sl. No.	State	Number of cases identified/ reported	Compensation paid	
			Full Compensation of Rs.10 lakh each	Partial compensation
1	Tamil Nadu	144	141	0
2	Telangana	2	2	0
3	Punjab	32	32	0
4	Karnataka	62	16	8
5	Haryana	5	3	0
6	Kerala	12	0	2
7	Rajasthan	7	3	2
8	Uttar Pradesh	52	1	35
9	Delhi	15	12	0
	Total	331	210	47